

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY
LOK SABHA
UNSTARRED QUESTION NO- 2510
ANSWERED ON- 18/12/2023

SARVA SHIKSHA ABHIYAN AND RASHTRIYA MADHYAMIK SHIKSHA ABHIYAN

2510. SHRI RAJAN VICHARE:

Will the Minister of EDUCATION be pleased to state:

- (a) the objectives of the Samagra Shiksha Abhiyan for school education;
- (b) whether the Sarva Shiksha Abhiyan and Rashtriya Madhyamik Shiksha Abhiyan (RMSA) have been included in the said scheme and if so, the details thereof; and
- (c) the details of the funds provided to State of Maharashtra to strengthen education and training under the Samagra Shiksha Integrated Scheme during the last two years and the current year, programme-wise especially in Thane?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SMT. ANNPURNA DEVI)

(a) to (b): The Department of School Education and Literacy has launched an Integrated Centrally Sponsored Scheme for School Education- Samagra Shiksha with effect from the year 2018-19. The Scheme subsumes the three erstwhile Centrally Sponsored Schemes of Sarva Shiksha Abhiyan (SSA), Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE). It is an overarching scheme for the school education sector extending from pre-school to class XII and aims to ensure inclusive and equitable quality education at all levels of school education. The scheme treats school education as a continuum and is in accordance with Sustainable Development Goal for Education (SDG-4).

Samagra Shiksha scheme has been aligned with the recommendations of NEP 2020 to ensure that all children have access to quality education with an equitable and inclusive classroom environment which should take care of their diverse background, multilingual needs, different academic abilities and make them active participants in the learning process. The scheme has been continued for a period of five years with effect from 01.04.2021 to 31.03.2026.

The major objectives of the Scheme are: (i) Support States and UTs in implementing the recommendations of the National Education Policy 2020 (NEP 2020); (ii) Support States in implementation of Right of Children to Free and Compulsory Education (RTE) Act, 2009; (iii) Focus on Early Childhood Care and Education; (iv) Emphasis on Foundational Literacy and Numeracy; (v) Thrust on Holistic, Integrated, Inclusive and activity based Curriculum and Pedagogy to impart 21st century skills among the students; (vi) Provision of quality education and enhancing learning outcomes of students; (vii) Bridging Social and Gender Gaps in School Education; (viii) Ensuring equity and inclusion at all levels of school education; (ix) Strengthening and up-gradation of State Councils for Educational Research and Training (SCERTs)/State

Institutes of Education and District Institutes for Education and Training (DIET) as nodal agency for teacher training; (x) Ensuring safe, secure and conducive learning environment and maintenance of standards in schooling provisions and (xi) Promoting vocational education.

(c): Under Samagra Shiksha, annual plans are prepared by the respective States and UTs based on their requirements and priority and this is reflected in their respective Annual Work Plan and Budget (AWP&B) Proposals. These plans are then appraised and approved/estimated by the Project Approval Board (PAB) in the Department of School Education & Literacy in consultation with the States and UTs as per the programmatic and financial norms of the scheme, and physical and financial progress of the State for the interventions approved earlier. Further, financial assistance is provided to the States and UTs in a wholesome manner and not district-wise or intervention-wise. The Central releases made to the State of Maharashtra during the year 2021-22, 2022-23 and 2023-24 (as on 30.11.2023) is ₹ 693.02 crore, ₹ 900.00 crore and ₹ 186.53 crore, respectively.

Further, Education is in the concurrent list of the constitution and majority of the schools come under the functional domain of the respective State/UT Government which are the appropriate Government under the Right of Children to Free and Compulsory Education Act, 2009.

As per the information uploaded by the State of Maharashtra on the PRABANDH portal, some of the interventions included in the Annual Plan of State for Thane District (2023-24) are given hereunder:

- 1) Free uniforms were sanctioned to 89138 children at ₹534.83 lakhs
- 2) Free textbooks were sanctioned to 471110 children at ₹1472.97 lakhs
- 3) 1225 children were provided special training for age appropriate admission of out-of-school children (OoSC) at ₹36.75 lakh
- 4) Annual Composite School Grant was sanctioned for 1832 schools at ₹578.5 lakhs
- 5) Library Grant was sanctioned in 1832 schools at ₹30.14 lakh
- 6) Sports Grant was sanctioned in 1832 schools at ₹143.3 lakh.
- 7) Teaching Learning Materials approved for 130572 Schools at ₹391.71 lakh under Foundational Literacy And Numeracy (NIPUN BHARAT)
- 8) Teacher Resource Materials / Activity Handbook approved for 7933 schools at ₹7.9 lakh under Foundational Literacy And Numeracy (NIPUN BHARAT)
- 9) Aids and Appliances sanctioned for 1173 children with special needs
- 10) Stipend approved for 3528 girls with special needs
- 11) Total 50 Labs / Rooms (Science Lab, Computer Room etc) sanctioned
- 12) Total 28 Toilets (Boys / Girls / CWSN) sanctioned
- 13) Total 141 Major Repair/ Boundary Wall sanctioned
